

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1296
ANSWERED ON:23.07.2002
INDO OMAN FERTILIZER PROJECT
ANANTA NAYAK

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Urea Offtake Agreement (UOTA) and UOTA Direct Agreement of Indo-Oman Fertilizer Project has been finalised;
- (b) if so, the details of such agreement ;
- (c) the date by which the said fertilizer plant is likely to be commissioned; and
- (d) the present status of that project ?

Answer

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI S.S. DHINDSA)

(a) Yes, Sir.

(b) The urea Offtake Agreement (UOTA) between Oman India Fertilizer Company (OMIFCO) and the Government of India and UOTA Direct Agreement between OMIFCO, Government of India and lenders for the project, pertain to Government of India's commitment to purchase urea produced by OMIFCO for 15 years at predetermined long term prices.

(c) & (d) Most of the project related agreements have since been signed by the concerned parties and project construction is likely to start by 15th August, 2002 and the plant scheduled to be commissioned 35 months thereafter.